## COURT - I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 276 OF 2015 & IA NO. 444 OF 2015

Dated: 8<sup>th</sup> May, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

<u>In the matter of :</u> West Bengal State Electricity Distribution Co. Ltd. Vs.		Appellant(s)
Central Electricity Regulatory Commission & Ors.		Respondent(s)
Counsel for the Appellant(s) :	Mr. Hemant Sahai Mr. Aniket Prasoon Mr. Abhishek Kumar	
Counsel for the Respondent(s) :	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R.2 Mr. M. Y. Deshmukh for R. 7	
	Mr. G. Umapathy Mr. S. Vallinayagam Mr. Aditya Singh Mr. Leu G. R. for R.13	
	Mr. Rajiv Srivastava for R	.11
	Mr. G. Umapathy Mr. Sarthak S. for MPPMC	;L

## <u>ORDER</u>

We have heard learned counsel for the respondents for some time.

List the matter for further hearing on 03.07.2017 at 2.30 p.m.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson